NOTIFIED CASES CAUSELIST For Monday The 2^{nd} August 2021

COURT NO. 13 (THROUGH VC)

SINGLE BENCH (BENCH ID-24812) AT 12:00 PM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

VS ALOMANI DEVI	Orders(with defect)							
COTHERS VERY PICE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) A NO, 630/2015 (For Misc.) A NO, 630/2016 (For Substitution), 9527/2018 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 450/2014 (For Substitution), 9527/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4450/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4450/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2014 (For Substitution), 9520/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2018 (For Misc.) A NO, 4750/2018 (For Misc.) CODE OF CHAIR PROCEDURE, 1908 A NO, 4750/2018 (For Misc.) THE STATE OF JHARKHAND AND ORS TH	1	W.P(C)/3713/2013	vs					
CODE OF CIVIL PROCEDURE, 1908 A NO, 9255/2018 (For Substitution), 9527/2018 (For Misc.), 9529/2018 (For Misc.) A NO, 9255/2018 (For Substitution), 9527/2018 (For Misc.), 9529/2018 (For Misc.) CODE OF CIVIL PROCEDURE, 1908 A NO, 630/2015 (For Misc.) A NO, 630/2015 (For Misc.) CODE OF CIVIL PROCEDURE, 1908 A NO, 630/2015 (For Misc.) CODE OF CIVIL PROCEDURE, 1908 A NO, 630/2015 (For Misc.) SHARITI VERMA AND ORS A NO, 630/2015 (For Misc.) SHARITI VERMA AND ORS SHARITI VERMA AND ORS A NO, 630/2015 (For Substitution), 9527/2018 (For Misc.) OED OF CIVIL PROCEDURE, 1908 A NO, 630/2015 (For Misc.) SHARITI VERMA AND ORS SHARITI VERMA AND ORS A NO, 6459/2014 (For Substitution), 9527/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6459/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 A NO, 6752/2013 (For Stay Vacating Pretion) CODE OF CIVIL PROCEDURE, 1908 THE STATE OF JHARKHAND AND ORS YE THE STATE OF JHARKHAND AND ORS YE STATE OF JHARKHAND AND ORS THE STATE OF JHARKHAND AND ORS THE STATE OF JHARKHAND AND ORS THE STATE OF JHARKHAND AND ORS SHALLENDRA KR SINHA MOHAN KR DUBEY A RICHT TO INFORMATION ACT A NO, 1311/2014 (For STAY OF PROCEEDURE) THE STATE OF JHARKHAND AND ORS AND		OTHERS	ALOMANI DEVI					
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CODE OF CIVIL PROCEDURE, 1908	9	W.P(C)/1401/2013	AND ANR vs	MD. ABDUL WAHAB SANDEEP VERMA	NIYATI SAH			
		CODE OF CIVIL PROCEDURE	, 1908					

10	W.P(C)/1441/2013	BHALOTIA AUTO PRODUCTS LIMITED THROUGH ITS DIRECTOR CHANDU LAL AGARWAL vs THE STATE OF JHARKHAND AND ORS	SUMEET GADODIA ANURAG KASHYAP AKSHAY KR MAHATO	RAM CHANDRA PRASAD SAH PRASHANT KUMAR SINGH RANJAN PRASAD SINHA SANJEEV THAKUR VISHAL KUMAR DR.ASHOK KR.SINGH			
	MUNICIPALTIES-00			AMIT KUMAR			
wt11	W.P(C)/866/2011	A.S.L.ENTERPRISES LIMITED vs STATE OF JHARKHAND AND ORS	SUMEET GADODIA KAUSHAL AGARWAL J.J.SANGA	R.C.P.SAH RANJAN PRASAD SINHA			
	QUASHING MATTER						
IA NO, 12	280/2011 (For 0)						
wt12	W.P(S)/1081/2018 JHARKHAND MUNICIPAL ACT 20:	MS ACCROPOLY METAL INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SRI DEEPAK GOYAL VS ADITYAPUR MUNICIPAL CORPORATION THROUGH ITS CHIEF EXECUTIVE OFFICER	RAVI KUMAR SINGH	RAM CHANDRA PRASAD SAH RANJAN PRASAD SINHA			
IA NO, 36	510/2019 (For Addition of Party)						
wt13	W.P(C)/1084/2018	MS ACCROPOLY METAL INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SRI DEEPAK GOYAL VS ADITYAPUR MUNICIPAL CORPORATION THROUGH ITS CHIEF EXECUTIVE OFFICER	RAVI KUMAR SINGH	RAM CHANDRA PRASAD SAH RANJAN PRASAD SINHA			
	JHARKHAND MUNICIPAL ACT 201						
IA NO, 36	608/2019 (For Addition of Party), 36	09/2019 (For Addition of Party)					
14	W.P(C)/3419/2013	GYANESHWARI DEVI VS THE STATE OF JHARKHAND THROUGH DISTRICT ELECTION OFFICER CUM DEPUTY COMMISSIONER OF GODDA AND ORS	PRADEEP KR VERMA ARUN KUMAR	LAL C. NATH SHADEO GAUTAM KUMAR SINGH MUKESH KUMAR DUBEY SREENU GARAPATI			
	PANCHAYAT						
15	W.P(C)/3436/2013	ANIL MAHRA AND ORS VS COLLECTARIATE	SURAJ KUMAR	SUBODH KUMAR JHA VIKASH KISHORE PRASAD VINEET KUMAR VASHISTHA VIJAY SHANKER JHA ANJANI KUMAR ABHINESH KUMAR RANJAN KUMAR SINGH			
IA NO, 39	972/2013 (For Misc.)						
1.0	LAND REVENUE , TENANCY & NA		MIND AN MO AMO ACTUA	VALICTAN/ DANIDA			
16	W.P(C)/3925/2013	ABHAY SINGH ALIAS ABHAY KUMAR SINGH VS MOHAN JAISWAL AND ANR	KUNDAN KR AMBASTHA MD. ABDUL WAHAB SANDEEP VERMA	KAUSTAV PANDA NAGMANI TIWARI JITENDRA NATH UPADHYAY MANOJ KR DASH			
IA NO, 2533/2020 (For Information), 5464/2017 (For EARLY HEARING)							
17	CODE OF CIVIL PROCEDURE, 19 W.P(C)/3938/2013	08 Manikant Mandal	RITA KUMARI	VIKASH KISHORE PRASAD			
1/		vs COLLECTARIATE	INDU SHEKHAR GUPTA	ARVIND KUMAR CHOUDHARY			
10	CODE OF CIVIL PROCEDURE, 19		DIIAV VD CINIL A	VIIVACII VICIIORE PRACAE			
18	W.P(C)/3944/2013	THIMUTHIUS ORAON VS NARENDER ORAON AND ORS	BIJAY KR SINHA	VIKASH KISHORE PRASAD DINESH CHOUDHARY AZEEMUDDIN			
IA NO, 1410/2015 (For Misc.) CODE OF CIVIL PROCEDURE, 1908							

NOTIFIED CASES CAUSELIST COURT NO 13-FOR MONDAY THE 2ND AUGUST 2021 HIGH COURT OF JHARKHAND, RANCHI - 3 -

19	W.P(C)/4387/2013	MAHENDRA SINGH VS SOUTH EASTERN RAILWAY THROUGH ITS GENERAL MANAGER AND ORS	SHANKAR LAL AGARWAL ABHIJEET KR SINGH	RAM NIVAS ROY MAHESH TEWARI
	CANCELLATION MATTER			
wt20	W.P(C)/4308/2006	MAHENDRA SINGH VS SOUTH EASTERN RAILWAY AND ORS	SHANKAR LAL AGRAWAL	S.KUMAR MAHESH TEWARI

IA NO, 2422/2012 (For Misc.)